

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 145 of 2011  
in DFR 192 of 2011**

**Dated : 21<sup>st</sup> October, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Devbhoomi Dharamshala  
Prabhandak Sabha**

**....Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory  
Commission & Anr.**

**...Respondent (s)**

Counsel for the Appellant (s): Mr. R.N. Bhardwaj

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for UERC

**ORDER**

**(IA-145 of 2011-Condonation of delay application)**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf the  
Uttarakhand Commission.

Issue notice to other Respondents returnable on 4<sup>th</sup> November,  
2011. Dasti service is permitted.

Post the matter on **4<sup>th</sup> November, 2011 at 2.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

vs/ak

